NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 209 of 2019

IN THE MATTER OF:

Keerti Anurag Investments Pvt. Ltd. & Ors. ...Appellants

Vs.

Sai Anupama Agencies Pvt. Ltd. & Ors. ...Respondents

Present: For Appellants: - None.

For Respondents: - Mr. Yogesh Jagia and Ms. Alisha Chopra, Advocates.

O R D E R

26.08.2019– It is informed by the learned counsel for the Respondents that the Affidavit has already been served on the counsel for the Appellant, which will be filed in course of the day. The same be filed.

However, nobody appears for the Appellant. To give one opportunity, we adjourn the matter.

Post the appeal 'for orders' on 18th September, 2019 to decide the question of maintainability before appropriate Bench.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g